Annexure - 8 Name of the corporate debtor: Soho Infrastructure Private Limited; Date of commencement of CIRP: 30.09.2019; List of creditors as on: 10.11.2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Name of creditor | Identif ic | Details of cla | | Details of claim admitted | | | | | | Amount of contingent | Amount of any | Amount of claim | Amount of claim under | Remar any |
|--|--------------------------|----------------|-------------|--------------------------------|---|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------|----------------------------------|-----------------|------------------------------|--------------|
| 4 4 1 1 | at io n N o. | <u> </u> | Amount | Amount of claim admitted | . 1 | Amount covered by security Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | 4 | mutual dues, that may be set-off | | verification | |
| JMS STEEL & POWER CORPOR ATION | | 06.12.2019 | 10,98,798 | 8 8 8 2 | Un- secured operational creditor | NA | NA | NA | NA | NA | NA | NA | 10,98,798 | NA |
| Unimax Internation al | 1 | 24.02,2020 | 1,06,17,531 | | Un- secured operational creditor | NA | NA | NA | NA | NA | NA | NA | 1,06,17,531 | NA |
| | | 1 | 117/6329 | | 1 | | | | | | | | 7 1.34 1010100 10 101000 10. | |

INSOLVENCY PROFESSIONAL
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